

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 3673/2014

This the 16th day of May, 2016

**Hon'ble Shri Shekhar Agarwal, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

Madan Mohan Dhoundiyal, Telephone Revenue Inspector
S/o Late Shri S.P. Dhoundiyal
R/o House No.48, Pocket-12
Block No.C-2C,
Janakpuri
New Delhi – 110 058

...Applicant

(By Advocate :Mr. Pratap Ch. Mishra)

Versus

1. Director, HR
Corporate Office
5120, 5th Floor, M.T.N.L.
C.G.O.Complex,
Lodhi Road, New Delhi.
2. Chief Managing Director
Corporate Office
5120, 5th Floor, M.T.N.L
C.G.O.Complex
Lodhi Road, New Delhi.
3. Secretary to Govt. of India
Ministry of Communication
Sanchar Bhawan
New Delhi-01

...Respondents

Order (oral)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant has submitted that the applicant wishes to withdraw the O.A.

2. Accordingly, O.A. is dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal
Member (A)

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